

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(IB) No.610/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company		Kayencee Cereals Pvt.Ltd.-Vs- Alipurduar Enterprises Limited.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mousanjit Sarker  
MOUSAMJIT SARKER

operational creditor

*[Signature]*  
6/1/18.

**ORDER**

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

Sd

(Jinan K.R.)  
Member (J)